GOVERNMENT OF INDIA MINISTRY OF TOURISM

LOK SABHA UNSTARRED QUESTION NO.1226 ANSWERED ON 08.12.2025

CONSTITUTIONAL AND GOVERNMENT BODIES OPERATING OUT OF ITDC OWNED HOTELS

1226.SHRI JAGADISH CHANDRA BARMA BASUNIA:

Will the Minister of TOURISM be pleased to state:

- (a) the details of the Constitutional and Government bodies operating out of India Tourism Development Corporation (ITDC) owned hotels;
- (b) the time by which these bodies have been renting the hotels owned by ITDC; and
- (c) the details of the monthly rent being paid by such bodies and pending dues so far?

ANSWER

THE MINISTER OF TOURISM (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (c): As per the information received from India Tourism Development Corporation Limited (ITDC), the detailed information pertaining to part (a) to (c) of the question is Annexed at Annexure.

STATEMENT IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO.1226 ANSWERED ON 08.12.2025 REGARDING CONSTITUTIONAL AND GOVERNMENT BODIES OPERATING OUT OF ITDC OWNED HOTELS RAISED BY SHRI JAGADISH CHANDRA BARMA BASUNIA.

The Ashok Hotel, New Delhi

(in Rupees)

| # | Licensee Name | Agreement w.e.f. | Monthly License Fees (taxes extra) | Outstanding Amount as on 30.11.2025 |
|---|---|---------------------|--|---|
| 1 | HQ IDS (Ministry of Defence) | 01.09.2019 | 3,27,91,594.00 | 12,26,31,040.00 |
| 2 | SIT (Ministry of Finance) | 11.09.2014 | 12,31,214.93 | 62,04,262.42 |
| 3 | Defence Exhibition Organization | 15.01.2025 | 11,08,829.21 | 7,87,231.88 |
| 4 | India Convention Promotion Bureau (Non-Profit Org.) | 08.11.1988 | 27,801.00 | 68,737.96 |

Hotel Samrat

(in Rupees)

| # | Licensee Name / Government bodies | Agreement w.e.f. | Monthly License Fees (taxes extra) | Outstanding Amount as on 30.11.2025 |
|---|--|------------------|------------------------------------|-------------------------------------|
| 1 | Authority for Advance Ruling (NCR Bench) | 21.02.2002 | 29,56,704.92 | 67,59,786.15 |
| 2 | Department of Financial Services (DRAT) | 22.05.2000 | 23,59,364.00 | 16,26,103.00 |
| 3 | Department of Revenue Settlement | 21.12.2005 | 40,13,180.12 | 86,42,115.00 |
| 4 | Directorate General of System | 10.06.2002 | 84,46,576.00 | 1,66,90,278.49 |
| 5 | Directorate General of Vigilance | 28.10.2002 | 59,09,156.00 | 2,59,81,882.00 |
| 6 | Department of Telecom (T.D.S.A.T) | 08.02.2001 | 1,25,57,809.03 | 4,37,84,862.00 |

Hotel Kalinga Ashok

(in Rupees)

| # | Licensee Name | Agreement w.e.f. | Monthly License Fees (taxes extra) | Outstanding Amount as on 30.11.2025 |
|---|---|---------------------|---------------------------------------|---|
| 1 | Indian Renewable Energy Development Agency | 01.09.2021 | 36,751.00 | NIL |
